



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

Website : [www.rbi.org.in](http://www.rbi.org.in)

इ-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

June 29, 2017

**Issue of ₹ 10 coin to commemorate the occasion of  
"150<sup>th</sup> Birth Anniversary of Shrimad Rajchandra"**

The Government of India has minted the above mentioned coin which the Reserve Bank of India will shortly put into circulation. The coin has been released by the Hon'ble Prime Minister of India.

The design details of the coin as notified in *The Gazette of India-Extraordinary- Part II-Section 3-Sub-section (i) – G.S.R.641(E) dated June 23, 2017 issued by the Ministry of Finance, Department of Economic Affairs, New Delhi* are as follows—

**Obverse-**

The face of the coin shall bear the Lion Capitol of Ashoka Pillar in the centre with the legend "सत्यमेव जयते" inscribed below, flanked on the left periphery with the word "भारत" in Devnagri script and on the right periphery with the word "INDIA" in English, and it shall also bear the Rupee symbol "₹" and denominational value "10" in the International Numerals below the Lion Capitol.

**Reverse-**

This face of the coin shall bear the portrait of "SHRIMAD RAJCHANDRA" in the centre. The inscription "श्रीमद राजचंद्र" and "150 वीं जयंती" shall be written on upper left and lower left periphery of the coin in Devnagri script. The inscription "SHRIMAD RAJCHANDRA" and "150<sup>TH</sup> Birth Anniversary" shall be written on the upper right and lower right periphery of the coin respectively. The year "1867" and "1901" in international numerals shall be written on the left and right side of the portrait of Shrimad Rajchandra.

The coin is legal tender as provided in The Coinage Act 2011. The existing coins in this denomination shall also continue to be legal tender.